## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/ 々えっ/ /A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

The Joint Registrar, Gauhati High Court,

Itanagar Permanent Bench,

Yupia.

Dated Guwahati, 5 May, 2025.

Sub:-

Station leave.

Ref:-

No. HC(IB)-VIG/01/2025/305-08 Dated the 30.04.2025.

Sir,

With reference to the above, I am directed to inform you that Dr. Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh has been granted station leave permission from the evening of 03.05.2025 till 04.05.2025. The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

## JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/2202 - 2203/A, dated 5.5.2025 Copy to:

1. Dr. Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachai Pradesh.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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